# DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I

(Brief summary of proceedings)

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### 2.04 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

2.05 PM **Question Hour:** Starred Question No. 83, 87,92,93,95 & 96 were asked and replied. Replies to Starred Questions No. 81, 82, 84 to 86, 88 to 91, 94, 97 to 100 and Unstarred Questions No. 247 to 298 were placed on the table.

Monday, 5<sup>th</sup> September, 2011/20, Bhadrapada, 1933 (Saka)

3.02 PM The Chair expressed his greetings to all the Teachers of Delhi on the occasion of Teachers Day.'

### 3.03 PM Special Mention (Rule 280):

The Chair stated that matters to be raised by the following Members be treated as read:

- 1. Shri Veer Singh Dhingan
- 2. Ch. Surender Kumar
- 3. Shri Subhash Chopra
- 4. Shri A. Dayanand Chandela A.

#### 3.04 PM Adoption of Report:

Shri Naseeb Singh moved the following motion:

"That this House agrees with the Second Report of Government Assurance Committee presented on 1<sup>st</sup> September, 2011."

The Motion was put to vote and adopted by vice-vote.

# 3.05 PM Presentation of Appropriation Accounts, Finance Accounts and CAG Report:

**Smt. Sheila Dikshit, Chief Minister** laid the copies of the following reports:

- (i) Appropriation Accounts for the year 2009-10.
- (ii) Finance Accounts for the year 2009-10.
- (iii) Report of the Comptroller and Auditor General of India for the year ended 31<sup>st</sup> March, 2010.

### 3.05 PM Papers laid on the Table:

- **1. Smt. Sheila Dikshit, Chief Minister** laid the copies of the following notifications:
- (i) Notification No. F. 12/2/2004/AR/8870-9039/C dated 04.08.2011 regarding appointment of Mrs. Nisha Samuel as Part-Time Member in Public Grievances Commission, Govt. of NCT of Delhi for a further period of one year (English & Hindi version).
- (ii) Notification No. F. 12/2/2004/AR/9040-9209/C dated 04.08.2011 regarding appointment of Sh. Dinesh Gupta as

Part-Time Member in Public Grievances Commission, Govt. of NCT of Delhi for a further period of one year (English & Hindi version).

(iii) Notified Statutes/Amendments in Statutes and Ordinances/Amendment in Ordinances of Guru Gobind Singh Indraprastha University (English & Hindi version).

# **2. Shri Arvinder Singh Lovely, Minister of Transport** laid the copies of the following notifications:

- (i) No. NWZ/I/88/Tpt/2007/74 dated 30.06.2011 regarding authorization of institutions for issuance of certificate of possession of adequate knowledge and understanding of the matters referred to in sub-rule (1) of Rule-11 of Central Motor Vehicle Rules, 1989 and Term and Condition thereof.
- (ii) No. 23(127)/2007/Tpt./OPS/46 dated 09.05.2011 regarding Amendment of Rule-81 of Delhi Motor Vehicle Rule pertaining to tourist transport operations.
- (iii) No. 19(95)/Tpt./Sectt./2010/04 dated 20.04.2011 regarding providing free passage to the emergency vehicle.

### **3. Shri Haroon Yusuf, Minister of Development** laid the copies of the following notifications:

- (i) No. F. 8(37)/2009/DAM/MR/8915 dated 31.05.2011 regarding names of the nominated persons to be the Members of the Fish, Poultry and Egg Marketing Committee, Gazipur, Delhi (English & Hindi version).
- (ii) No. F.8(43)/2010-DAM/MR/8994 dated 02.06.2011 regarding nomination of Shri Rajinder Kumar Sharma as Member of the Delhi Agriculture Marketing Board from the category of traders and commission agent licensed Under Section 80 (English & Hindi version).
- (iii) No. F. 8(8)/2011/DAM/MR/9070 dated 06.06.2011 regarding rescinds the Notification No. F.
- 8(13)/93/DAM/MR/1627 dated 03.06.1997 and No. F. 8(13)/93/DAM/MR/PF/1066 dated 12.03.1998 in respect of establishment of Markets of flower trade, Principal Market Yard at Mehrulli and subsidiary markets at Connaught Place and Fatehpuri (English & Hindi version).
- (iv) No. F. 8(37)/2009/DAM/MR/9186 dated 10.06.2011 regarding name of the nominated persons to be the Chairman & Vice Chairman of the Fish, Poultry and Egg Marketing Committee, Delhi (English & Hindi version).
- (v) No. F 8(8)/2011/DAM/MR/9612 dated 01.08.2011 in respect of establishing Principal Market-IFC Gazipur Flower Market, within the compound of Fruit and Vegetable Market, IFC Gazipur, Delhi for marketing of an Agricultural produce pertaining to item no.-XV 'Hoticulture' in schedule-I (English & Hindi version).
- (vi) No. F.8/23/2001/DAM/MR/Vol-III/9691-9705 dated 08.08.2011 regarding nomination of Sh. Haroon Yusuf, Minister of Development as Chairman, Delhi Agricultural

Marketing Board in place of Sh. Brahm Yadav (English & Hindi version).

**4. Shri Rajkumar Chauhan, Minister of Urban Development** laid the copy of Action Taken Memorandum made in the Sixth Report 2002-03 and 2003-04 (Combined) of National Commission for Safai Karamcharis.

### 3.08 PM Consideration and passing of Bill:

Smt. Sheila Dikshit, Chief Minister moved that 'The Delhi Value Added Tax (Second Amendment) Bill, 2011' (Bill No. 7 of 2011) introduced on 1<sup>st</sup> September, 2011 be considered. The Motion was put to vote and adopted by voice-vote. Chief Minister made a brief statement.

The Bill was considered clause-wise.

Smt. Sheila Dikshit, Chief Minister moved that 'The Delhi Value Added Tax (Second Amendment) Bill, 2011' (Bill No. 7 of 2011) introduced on 1<sup>st</sup> September, 2011 be passed. The Motion was put to vote and adopted by voice-vote.

### 3.14 PM Introduction and Consideration of Bills:

1.Smt. Sheila Dikshit, Chief Minister introduced 'The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries, Allowances, Pension, etc.) (Amendment) Bill, 2011' (Bill No. 8 of 2011) with the leave of the House.

Smt. Sheila Dikshit, Chief Minister moved that 'The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries, Allowances, Pension, etc.) (Amendment) Bill, 2011' (Bill No. 8 of 2011) be considered.

The Motion was put to vote and adopted by voice-vote. Chief Minister made a brief statement. Following Members participated in the discussion:

- 1. Shri Hasan Ahmad
- 2. Shri Asif Mohd, Khan
- 3.33 PM Shri Asif Mohd. Khan, Hon'ble Member walked out of the House in protest against the provisions of the Bill.

#### 3.34 PM **Discussion on the Bill Continued.....**

- 3. Shri Prahlad Singh Sawhney
- 4. Shri Shoaib Iqbal
- 5. Shri Mukesh Sharma
- 6. Shri Tarivender Singh Marwah
- 7. Shri Ram Singh Netaji
- 8. Shri A. Dayanand Chandela A.

- 9. Dr. Bijender Singh
- 10. Shri Subhash Chopra
- 11. Dr. Narender Nath

Chief Minister replied to the discussion.

4.26 PM

The Chair named Shri Asif Mohd. Khan for his indecorous behaviour.

4.28 PM

The Bill was considered clause-wise.

4.31 PM

The Chair stated that notices of amendments in the aforesaid Bill have been received from Hon'ble Members Shri Subhash Chopra, Shri Mukesh Sharma, Shri Neeraj Basoya, Shri Hasan Ahmad and Shri Vipin Sharma for deleting Clause 7 of the Bill, proposing amendment of Section 8A of the Principal Act. The Chair ruled that the proposed amendments are irrelevant and therefore, the consent to move these amendments has not been given due to reasons specified in Sub-Rule (vi) of Rule-142 of the Rules of Procedure and Conduct of Business.

4.33 PM

Smt. Sheila Dikshit, Chief Minister moved that 'The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries, Allowances, Pension, etc.) (Amendment) Bill, 2011' (Bill No. 8 of 2011) be passed.

The Motion was put to vote and adopted by voice-vote.

4.34 PM

2. Smt. Sheila Dikshit, Chief Minister introduced 'The Ministers of the Government of National Capital Territory of Delhi (Salaries and Allowances)(Amendment) Bill, 2011' (Bill No. 9 of 2011) with the leave of the House.

Smt. Sheila Dikshit, Chief Minister moved that 'The Ministers of the Government of National Capital Territory of Delhi (Salaries and Allowances)(Amendment) Bill, 2011' (Bill No. 9 of 2011) be considered.

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The Motion was put to vote and adopted y voice-vote.

Chief Minister made a brief statement.

The Bill was considered clause-wise.

Smt. Sheila Dikshit, Chief Minister moved that 'The Ministers of the Government of National Capital Territory of Delhi (Salaries and Allowances)(Amendment) Bill, 2011' (Bill No. 9 of 2011) be passed.

The Motion was put to vote and adopted by voice-vote.

4.42 PM

#### **Short Duration Discussion:**

Shri Naseeb Singh initiated discussion on the condition of slum *katras* & slum *bastis* of Delhi and future planning of Slum

Board.

Following Members participated in the discussion:

- 2. Shri Devender Yadav
- 3. Shri Nand Kishore
- 4. Shri Ram Singh Netaji
- 5. Shri Shoaib Iqbal

Minister of PWD replied to the discussion.

5.25 PM

The Hon'ble Speaker expressed thanks to all the Members of the House and also Officers/Officials of the Assembly Secretariat, Officers of the Delhi Government and other agencies like PWD (Civil/Electrical/Horticultures), Delhi Police, CRPF, Delhi Fire Service, Security including Special Branch and Print & Electronic Media for their co-operation in smooth conduct of the Monsoon Session.

5.27 PM

House was adjourned sine-die. National Anthem – Jan-Gan-Man

September, 2011

P.N. Mishra Secretary